

NOTICE

All Learned Advocates and Litigants are hereby informed that, Hon'ble the Chief Justice has been pleased to grant further relaxation in respect of the implementation of the amended Rules regarding the use of A4 size papers for filing of the matter in the Gujarat High Court, up to **30.03.2026**.

By order of the Hon'ble Chief Justice



Registrar Judicial

Date: 02/03/2026